

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 137 of 2009

Thursday, this the 18th day of February, 2010

CORAM:

Hon'ble Mr. Justice K. Thankappan, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member

V. Vijayakumar, S/o. Velukutty aged 49 years,
 Senior Telecom Operating Assistant, Office of the
 Chief General Manager, BSNL, Kerala Circle,
 Thiruvananthapuram. Residing at Lijin Bhavan,
 Kamaraj Nagar, Peringam mala, Kalliyoor (P.O),
 Thiruvananthapuram.

Applicant

(By Advocate – Ms. Simla for Mr. P. Haridas)

V e r s u s

1. Union of India represented by Director General,
 Department of Tele Communications,
 Ministry of Communications, New Delhi.
2. The Principal General Manager, Telecom, BSNL,
 Kozhikode.
3. The Chief General Manager, Telecom, BSNL, Kerala Circle,
 Thiruvananthapuram.
4. The Chief Accounts Officer, O/o. The
 Principal General Manager,
 Telecom (PGMT), BSNL, Kozhikode.
5. Accounts Officer, (Estt), O/o. The Principal General Manager,
 Telecom (PGMT), BSNL, Kozhikode.

Respondents

[By Advocate – Ms. Sheeja for Mr. Sunil Jacob Jose, SCGSC (R1)
Mr. Pratap for Mr. T.C. Krishna (R2-5)]

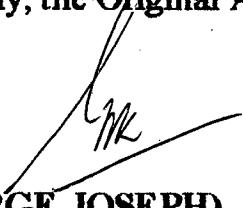
The application having been heard on 18.2.2010, the Tribunal on the
 same day delivered the following:

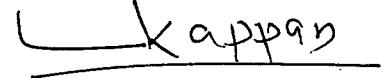
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ORDER

By Mr. Justice K. Thankappan, Judicial Member -

On the basis of the subsequent events occurred after filing of this Original Application, the counsel for the applicant submits that the Original Application has now become infructuous. Hence, it may be dismissed. Accordingly, the Original Application stands dismissed as infructuous.


(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER


(JUSTICE K. THANKAPPAN)
JUDICIAL MEMBER

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